

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017)

For the Attention of the Stakeholders of Quadricap Advisors Private Limited

1.	Name of Corporate Person	Quadricap Advisors Private Limited
2.	Date of Incorporation of Corporate Person	29 August 2020
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Companies Act, 2013 / Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U35106MH2020PTC344889
5.	Address of the Registered office and Principal Office (If Any) of Corporate Person	Unit No. 702, 7 th Floor, Tower 3, Equinox Business Park, Off Bandra Kurla Complex, LBS Marg, Kurla West, Mumbai, Maharashtra, India – 400070
6.	Liquidation Commencement date of Corporate Person	22 March 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Pankoj Lunawat Address: Everest House, Suite No. 8C, 8 th Floor, 46C Jawahar Lal Nehru Road, Kolkata-700071 Telephone No: 9830876705 Registration No: IBBI/IPA-001/IP-P00066/2017-18/10152
8.	Last date for Submission of Claims	21 April 2024

Notice is hereby given that the **Quadricap Advisors Private Limited** has commenced voluntary liquidation on 22 March 2024.

The stakeholders of **Quadricap Advisors Private Limited** are hereby called upon to submit a proof of their claims, on or before 21 April 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Pankoj Lunawat
Insolvency professional
Registration No: IBBI/IPA-001/IP-P00066/2017-18/10152
Date and Place: 22 March 2024, Kolkata